

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.333/MP/2023

Subject : Petition under Section 79(1)(k) of the Electricity Act, 2003 read with Regulations 17 and 18 of the Central Electricity Regulatory Commission (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) Regulations, 2022 seeking condonation of delay in complying with the procedure for issuance of Renewable Energy Certificates for FY 2021-22 and other consequential reliefs.

Petitioner : Southern Power Distribution Co. of Andhra Pradesh Limited (SPDCAPL)

Respondent : National Load Despatch Centre (NLDC)

Date of Hearing : **14.2.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Shri Sidhant Kumar, Advocate, SPDCAPL
Ms. Ekssha Kashyap, Advocate, SPDCAPL
Shri Kailash Chand Saini, NLDC
Shri Alok Mishra, NLDC
Shri Gajendra Sinh, NLDC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking condonation of delay in approaching Respondent, NLDC for issuance of the Renewable Energy Certificates (RECs) for the Financial Year (FY) 2021-22 and, consequently, a direction upon Respondent to issue such RECs in favour of the Petitioner. Learned counsel submitted that this Commission has already condoned similar delays in the various matters and similar dispensation may be allowed in the present case also.

2. The representative of Respondent, NLDC, submitted that Respondent, as such, does not have any objection towards the prayers made by the Petitioner herein, and also, NLDC does not wish to file a reply in the matter. The representative of the NLDC further added that the Commission may pass an appropriate order as may deem fit.

3. Considering the submissions made by the learned counsel for the Petitioner and the representative of the Respondent, NLDC, the Commission admitted the matter and, consequently, reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)